

National Company Law Tribunal

Allahabad Bench

C Appeal No. 146/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2018

NAME OF THE COMPANY: Om Shiva Fabcrafts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252(3)

C Appeal No.146/ALD/2018

Sh. P.K. Bajpai, Advocate for the petitioner and Sh. Shivendra Bahadur, CGSC for the ROC, is present in the Court.

Learned counsel for the petitioner sought leave of the Court for filing rejoinder. Prayer is allowed. Rejoinder is taken on record.

It appears from the record that the petitioner has served the notice on the Income Tax Department, but there is no response from the Income Tax Department. We have received information from the Income Tax Department that the notices may also be served on the Income Tax Department through their Standing Counsel. Petitioner is directed to send the notice on the Standing Counsel Sh. Gaurav Mahajan, representing the Income Tax Department and file affidavit of service within seven days.

List the matter on 19th September 2018, for hearing.

Dated: 02.08.2018

**SAROJ RAJWARE,
MEMBER (T)**

**V.P. SINGH,
MEMBER (J)**

*Typed by:
Md. Zaid
(Stenographer)*